

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 189 of 97

Date of order : 20.9.2001

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. B.P. Singh, Administrative Member

SUNIL KR. RAM

VS

UNION OF INDIA & ORS.

For the applicant : Mr. P.C. Das, counsel

For the respondents: None

O R D E R

Ld. counsel for the applicant submits that his client does not want to proceed with the OA. Therefore the application is dismissed for being not pressed. The letter produced by Mr. Das, Ld. counsel for the applicant be kept on record. There will be no order as to costs.

Jayaram

MEMBER (A)

in

✓  
MEMBER (J)